| Annexure-2 | | | | | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| Name of the Corporate Debtor: Kethos Tiles Private Limited; Date of commencement of CIRP: 12/11/2024; List of creditors as on: 06/03/2025 | | | | | | | | | | | | | |
| | | | | | | | | | | | | | |
| List of unsecured financial creditors belonging to any class of creditors | | | | | | | | | | | | | |
| (Amount in ₹) | | | | | | | | | | | | | |
| Sr. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| | | | | | | | | | | | | | |
| | | NIL | | | | | | | | | | | |
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